

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 318 of 2013**

**Dated : 17<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Batot Hydro Power Ltd.**

**.... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory  
Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Srn. Adv.  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s): Ms. Suparna Srivastava for R.2

**ORDER**

The learned counsel for the Respondent No.2 is filing the reply today.

The learned counsel for the Appellant seeks some time to file an Application for interim Orders. Accordingly, he is permitted.

Post the matter for hearing on **13.03.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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